

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

22

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBAER : CA/163 - 174/CAA/ 2017

PETITION NUMBER :

NAME OF THE TRANSFEROR 1 : TEE EMM AGENCY PVT LTD
NAME OF THE TRANSFEROR 2 : APOGEE CLEARING & FORWARDING PVT LTD
NAME OF THE TRANSFEROR 3 : EAST COAST TRANSPORTS PVT LTD
NAME OF THE TRANSFEROR 4 : HEALTHWEALTH PHARMACEUTICALS PVT LTD
NAME OF THE TRANSFEROR 5 : ELEGANT COMMUNICATION NETWORK PVT LTD
NAME OF THE TRANSFEROR 6 : GREEN VALLEY MINERALS & METALS PVT LTD
NAME OF THE TRANSFEROR 7 : FANTASY LOGISTICS PVT LTD
NAME OF THE TRANSFEROR 8 : ENVIROPURE MARKETING AGENCIES PVT LTD
NAME OF THE TRANSFEROR 9 : ANUGRAHA E-PUBLISHING PVT LTD
NAME OF THE TRANSFEROR 10 : LOYAL HR SERVICES PVT LTD
NAME OF THE TRANSFEROR 11 : NAVARANG SOFTWARES SERVICES PVT LTD

NAME OF THE TRANSFEREE : BREEZE ENTERPRISES PVT LTD

UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	J. B. MARIKRISHNA PCS..	PCS for Applicants.	 4-10-2017.
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ORDER

Counsel for the applicant present. Order is reserved.


K Anantha Padmanabha Swamy
Member (Judicial)

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